

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/197/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: M/s Ninja Foods Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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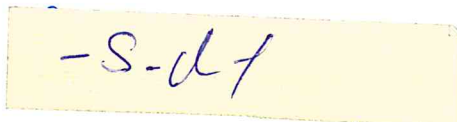
For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): None

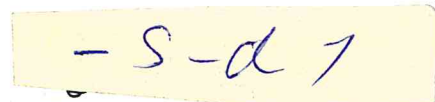
ORDER

Ld. Counsel for the Petitioner has prayed for some time to verify whether the permission of the prosecution court has been received in this case.

To come up on 18th January, 2018.



(R. Varadharajan)
Member (J)



(Ina Malhotra)
Member (J)